

i) Punjab Sector	120 0 Kms
ii) Rajasthan Sector	58 8 Kms.

The total expenditure on fencing upto 30 7 90 is Rs 27 57 crores

(c) and (d) Additional fencing in stretches totalling 236 Kms in Punjab has been sanctioned. It is expected to be completed within the period of 9 months from the date of commencement of work. There is no proposal to fence the remaining areas on the Indo-Pak border.

Ban on Celphos

3575 SHRI SURAJBHANU SOLANKI
Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to ban "Celphos" (Aluminium Phosphide) a poisonous tablet, and

(b) if so, the time by which a ban will be imposed on this poisonous chemical?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) and (b) On the recommendation made by the Central Insecticides Board constituted under the Insecticides Act, 1968, the sale and use of Aluminium Phosphide has been restricted by the Government of India. It can only be sold to —

- i) Government Departments
- ii) Government Undertakings,
- iii) Organisations like

Warehousing Corporation; Food Corporation of India and by the Pest Control Operators whose expertise have been approved by the Plant Protection Adviser to the

Government of India. As the use of Aluminium Phosphide has already been restricted by the Government, at present there is no proposal to ban it.

[English]

Over Charging by Taxi and Auto Rickshaw Drivers in Delhi

3576 SHRI ARVIND TULSHIRAM
KAMBLE
SHRI BHABANI SHANKAR
HOTA

Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether Government are aware that many taxi and auto-rickshaw drivers in Delhi refuse to charge fare of per metre reading

(b) if so, the steps taken/proposed by Government to make them obey the rules,

(c) the number of complaints received by Delhi Police and Directorate of Transport, Delhi Administration against such drivers for over charging during the last three years, and

(d) the number out of them prosecuted during this period?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRISHNAN): (a) The Directorate of Transport, Delhi and Delhi Police have intimated that there have been some complaints of this nature

(b) The Enforcement Authorities have been taking action in terms of regulations